GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 681
TO BE ANSWERED ON 22nd JULY, 2022

EXPORT SUBSIDIES TO PULSE TRADERS

681. DR. L. HANUMANTHAIAH:
SHRI RAJMANI PATEL:
SMT. PHULO DEVI NETAM:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

(a) whether Government intends to offer export subsidies to pulse traders in the country given the low domestic prices of pulses;
(b) whether any steps will be taken to ensure that the cost of imported pulses remains at or above par with MSPs;
(c) whether Government intends to review its open Import Policy of tur and urad pulses; and
(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) : There is no proposal at this stage to offer export subsidies to pulse traders.

(b) : The Government formulates import policy of pulses on the basis of close and continuous monitoring of domestic production, availability and price scenario including landed cost of imported stocks.

(c) & (d) : The Government has kept import of tur and urad under 'Free' category till March, 31, 2023 after carefully analyzing production, availability, prices and market conditions to protect the interest of domestic farmers while ensuring adequate availability at reasonable prices for all consumers across the Country.

The Inter-Ministerial Committee to review prices of Agricultural Commodities is periodically reviewing domestic production and demand and taking suitable remedial measures including regulation of imports.

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